

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.17/(MAH)/2016  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017


NAME OF THE PARTIES: M/s. Captain Vasant Shah


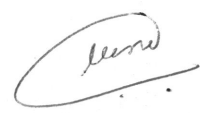
V/s.


M/s. Seven Islands Shipping Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 59, 213, 241, 242 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

17	COUNSEL MR. NARESH THAKER a/w MR. DINESH PEDNEKAR a/w MS. A.A. MUSAWAR i/b M/S ECONOMIC LAWS PRACTICE	} R1, R3, R5 R2	
----	--	--------------------	--

Mustafa Kachwala i/b KACHWALA MISAR & CO COUNSEL MR. NARESH THAKER a/w Leena Shah i/b Shah & Juriq Associates	} R.7. } R4	  Kachwala
---	----------------	--

Mr. Karil Tambely a/w Ms. Karan Chauda i/b Mrs Anupama Dighe	} R6.	 Karan Chauda
---	-------	--

ANIKIT LOHEA JIMUT SHAH	} FOR PETITIONER	
----------------------------	------------------	--

**Order**

**TCP No.17/397-398/NCLT/MB/MAH/2016**

The pleadings being complete, oral submissions on main Company Petition is partly heard. Both the parties are directed to file written submissions.

List this matter for further hearing on 8.2.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**